

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.988  
TO BE ANSWERED ON 08.02.2018**

**DECREASING CONSUMPTION OF ENERGY**

**†988. SHRI NIHAL CHAND:**

**Will the Minister of POWER  
be pleased to state:**

- (a) the comprehensive steps being taken by the Government for decreasing the consumption of fuel and energy in the country;**
- (b) whether the Government is contemplating to purchase agricultural stubble from the farmers for preventing environmental pollution and its utilization as fuel for power generation;**
- (c) if so, the details thereof;**
- (d) whether the Government has issued any guidelines to State Government to minimize the consumption of fuel and energy; and**
- (e) if so, the details thereof?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND  
NEW & RENEWABLE ENERGY**

**( SHRI R. K. SINGH )**

- (a) : Government of India has taken various steps for increasing energy efficiency in the country, which, inter-alia, include the following:**
- (i) Enactment of the Energy Conservation Act, 2001 (EC Act), which provides for standards & labeling of equipments; energy conservation building codes for commercial buildings; and energy consumption norms for energy intensive industries;**
  - (ii) Bureau of Energy Efficiency (BEE), a statutory body established under EC Act, has been implementing various measures in the area of demand side management of energy by promoting use of energy efficient equipment and appliances; implementation of Perform, Achieve & Trade (PAT) Scheme for energy intensive industries; and raising awareness through mass media about energy conservation and energy efficiency;**

- (iii) Fuel consumption norms have been specified for motor vehicles used for carriage of passengers and for heavy duty commercial vehicles;**
- (iv) Petroleum Conservation and Research Association (PCRA) has undertaken nation-wide mass awareness campaign under which various sections of the society are encouraged to practice energy efficiency measures.**
- (v) Procurement of ethanol produced from other non-food feedstocks besides molasses has been allowed; and oil PSUs have decided to establish 2G Ethanol bio-refineries.**
- (vi) Adoption of Super-Critical Technology, Ultra Super-Critical Technology, Advanced Ultra Supercritical Technology (A-USC) in thermal power generation;**
- (vii) Retirement of inefficient and old thermal power generation units in a phased manner;**
- (viii) National LED Programme comprising of Unnat Jyoti by Affordable LEDs for All (UJALA) and Street Lighting National Programme (SLNP) was launched on 5<sup>th</sup> January 2015 to facilitate rapid adoption of LED based home and street lighting across the country.**

**(b) & (c) : Ministry of Power has issued 'Policy for Biomass Utilization for Power Generation through Co-firing in Pulverized Coal Fired Boilers', in November 2017. Further, Central Electricity Authority (CEA) has issued an Advisory to all the Power plants/Utilities, State Governments, Power equipment manufacturers and other stakeholders in November 2017 to promote use of the Biomass pellets.**

**(d) & (e): Energy Conservation Building Code (ECBC) has been developed by the BEE, which act as a model document for States to modify as per local climatic conditions. In order to facilitate early implementation of the ECBC, Minister of State (IC) for Power and New & Renewable Energy has requested the Chief Ministers of States/UTs for notification of the ECBC, 2017 by the States.**

**BEE is working in association with State Designated Agencies (SDAs) which are statutory bodies set up under EC Act, at the state level to coordinate, regulate and enforce the provisions of the Act.**

**All the State Governments have been requested to issue necessary instructions to make the installation of LED based lighting mandatory in all government buildings as well as in all community based lighting projects funded by the Government.**